

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 27 of 2011 & I.A. No. A No. 42 of 2011

Dated: 20th October, 2011

**Present : Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice P.S. Datta, Judicial Member**

In the matter of:

Kalyanpur Cement Limited	Appellant (s)
	Versus	
Bihar Electricity Regulatory Commission & Ors.	Respondent (s)

Counsel for the Appellant (s) : Mr. Apoorva Misra

**Counsel for the Respondent (s) : Mr. Mohit Kumar Shah
Mr. Samuel Haque**

ORDER

Learned counsel for the respondent no.2 has filed an additional counter affidavit mentioning therein the cost of supply and cross subsidy. Learned counsel for the appellant seeks some time to file reply to the said counter affidavit.

Post the matter on **09.11.2011.**

**(Justice P.S. Datta)
Judicial Member
rkt**

**(Rakesh Nath)
Technical Member**

